

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH:NEW DELHI

RA 167/93 in
OA 650/92

Date of Order : 5.7.93

Shri Ram Prakash

...Petitioner

Versus

Commissioner of Police,
Delhi

...Respondents

CORAM : -

The Hon'ble Mr Justice S.K. Dhaon, Vice Chairman
The Hon'ble Mr I.K. Rasgotra, Member (A)

ORDER

The petitioner in this petition is praying for review of our judgement dated 8.4.1993 rendered in OA 650/92. The principal ground adduced is that the Supreme Court of India had passed the following Order on 5.10.1990 :-

"Issue notice on the Writ Petition, returnable within 6 weeks from today i.e. on or before 19.11.1990 as to why this case should not be disposed of in terms of the judgement rendered in C.A. Nos 3376-3382/88 dated 4.5.1990."

The petitioner contends that in view of the above notice issued by the Supreme Court his case is not barred by limitation. He further contends that while taking into consideration the order dated 17.01.1990 passed by the Supreme Court dismissing Writ Petition No.866/90 as withdrawn, we failed to notice the order dated 5.10.1990 of the Apex Court. Another ground adduced justifying the review is that the Tribunal missed to take into account the fact that the representation filed by him remained undecided during the period from January, 1969 to July, 1981 with the Lieutenant Governor, Delhi. If the said period is kept in view, the bar of limitation would not be attracted.

2. The scope of the review petition is extremely limited. A review of the judgement ^{once} rendered can be undertaken only when there is an error apparent on the face of record or there is a discovery of fresh evidence/new document which was not available to the petitioner even after exercise of due diligence or for any other sufficient reason. After careful consideration of the matter we are of the view that the petition is not covered under any of the statutory exceptions provided in Order XLVII of Code of Civil Procedure and as mentioned above. The R.A. is accordingly rejected in circulation.

Delupha
(I.K. Rasgotra)
Member(A)

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(S.K. Dhaon)
Vice-Chairman

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